



CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

OA. 350/306/2016

Date of order: 05.12.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**SUBHAS CH. PAL**  
**VS.**  
**D/O INDIA POST**

For the Applicant : Mr. K. Sarkar, Counsel  
For the Respondents : Ms. P. Goswami, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Since the said OA. 306/2016 has not pressed as the order has already been issued by the Tribunal with liberty to the applicant to agitate afresh, the present OA is dismissed. *No costs.*



(Dr. Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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